

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 4399/2014

(Arising out of impugned final judgment and order dated 07/08/2013 in SAD No. 778/2013 passed by the High Court Of Judicature at Allahabad)

AWADH NATH DWIVEDI & ORS

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(With office report)

Date : 26/10/2016 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE N.V. RAMANA

For Petitioner(s) Mr. Ashutosh Dubey, Adv. (Mentioned by)
Mr. Rohit Singh, Adv.

For Respondent(s)

Mr. Anuvrat Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Tag with Civil Appeal NO. 318 of 2013.

(Ashwani Thakur)
COURT MASTER

(Mala Kumari Sharma)
COURT MASTER